GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:4377
ANSWERED ON:08.08.2014
EXPORT OF SERVICES
Dubey Shri Nishikant ;Nayak Shri B.V.;Patel Shri Dilip

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of export of services including information technology and software during each of the last three years and the current year, sector and State-wise;
- (b) the contribution of States in country's export, particularly export of services, State/UT-wise along with the India's share in world in respect of export of services;
- (c) whether contribution of States, particularly Karnataka and Gujarat in country's export of services has come down during the said period;
- (d) if so, the details thereof and the reasons therefor along with the steps taken/ being taken by the Government to boost share of States in country's export of services;
- (e) whether the Government proposes any special scheme to promote the export of consultancy and management services from India and involve private sector therein; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- (a) The details of export of services including information technology and software during each of the last three years and the current year (upto May, 2014) sector-wise are enclosed as Annexure. The Reserve Bank of India (RBI) does not maintain details of export of services state-wise.
- (b) As Per WTO Trade Report 2013, India's share in World in respect to export of Commercial Services is 3.28 % in the year 2011. State-wise data is not maintained by RBI.
- (c) & (d): Does not arise, as RBI does not maintain state-wise data
- (e) & (f): There is no proposal for any special scheme to promote export of consultancy and management services from India and involve private sector therein. However, Government of India has taken a number of measures to boost export of services. The Foreign Trade Policy (FTP) 2009-14 of Government of India aims at accelerating the growth of export of services, including management consultancy services so as to create a powerful and unique 'Served from India' (SFIS) brand. As per para 3.12 of the Foreign Trade Policy (2009-14), which is available on the website of Directorate General of Foreign Trade (DGFT) at www.dgft.gov.in, incentive is available to providers of specified services in the form of duty credit scrip equivalent to 10% of free foreign exchange earned. With effect from 18.04.2013, the entitlement is on the basis of the net foreign exchange earned.

In addition, financial assistance is provided by Department of Commerce to export promotion councils, like Services Export Promotion Council (SEPC), under Market Access Initiative (MAI) and Market Development Assistance (MDA) schemes for promotion of exports. In order to move further in this direction, Services Conclave was organized by Department of Commerce in November, 2013 to discuss issues and bottlenecks hindering export of services including management and consultancy services from India. Government has decided to make this event an annual feature.